

(c) will it be applied in the cause of North East and Eastern State ; and

(d) if not, the reasons for such distinction?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) There is no pre-determined average percentage increase of the national Plan. On the basis of the 1983-84 outlays arrived at taking into account the availability of resources, the increase in the Plan outlay of the Centre, States and Union Territories taken together over the corresponding outlay for 1982-83 is 21.5 per cent. In the case of Assam, the outlay for 1983-84 is provisional.

(b) to (d) The percentage increase varies between the Centre and the States on the one hand and among the States and Union Territories on the other. In the case of the Plan outlay of all the States taken together the increase is 16.1 per cent. The percentage increase in the case of the individual States ranges between 10 and 36 per cent. In the case of the North Eastern States, it ranges between 10 and 20 per cent. The Annual Plans of all the States, including the North Eastern States for 1983-84, have been determined not on the basis of any pre-determined uniform percentage increase but with reference to the estimates of the States' own resources and the Central assistance worked out on the basis of uniform and objective criteria. In the case of certain States, advance Plan assistance has been agreed to be made available to enable them to have Plans of a reasonable size.

Criteria for fixation of plan ceiling

*264. **PROF. NARAIN CHAND PARASHAR:** Will the Minister of PLANNING be pleased to state:

(a) the formula or the set of criteria for the fixation of Plan ceilings for Five Year Plans/Annual Plans of the various States/Union Territories and the date with effect from which it is being practised;

(b) whether any State Government have protested against its rigid enforcement and sought modifications since its inception;

(c) if so, the names there of and the modifications accepted alongwith the date with effect from which they have been accepted; and

(d) if not, the reasons therefor and whether any modifications suggested would be considered by the Government/Planning Commission?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) The size of the Sixth Five Year Plan 1980-85 of the States was fixed in 1980-81 after assessing their own resources in consultation with them and taking into account the Central assistance likely to be available on the basis of the uniform criteria approved by the National Development Council. The Annual Plan of each State is determined again on the basis of an estimate of the State's own resources and the availability of Central assistance within the total Central assistance for the five year period. In the case of some States, advance Plan assistance is also made available to enable them to have an Annual Plan of a reasonable size.

The Plans of Union Territories are by and large, financed through Central assistance.

(b) to (d) Since the finalisation of the Sixth Plan some States have asked from time to time for higher Central assistance and market borrowings to augment the resources for their Annual Plans. It has been decided to make available additional Central assistance of Rs. 1650 crores in the two year period 1983-84 and 1984-85 over and above the Rs. 15350 crores envisaged earlier for the Sixth Plan period. It has also been decided to allow all the States a 20 per cent step up in market borrowings programme in 1983-84 as compared to that in 1982-83 instead of the 10 per cent annual step-up envisaged in the original scheme of financing the State Plans.

Demonstration by press reporters

2780. **SHRI VIJAY KUMAR YADAV** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether press reporters held a demonstration in front of Police Headquarters, New Delhi on 4 January, 1983;

(b) if so, the details of their demands;

(c) whether any memorandum was received; and

(d) if so, the details thereof and the steps taken to meet their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir,

(b) The journalists/press reporters demanded action against the police Officials, who allegedly manhandled the journalists at Police Station Nizamuddin.

(c) and (d) No memorandum as such was received. However, taking note of the incident, an inquiry into the alleged misbehaviour by the officials of Police Station, Nizamuddin has been conducted by an Additional District Magistrate. While holding the Police Officials particularly the Sub-Inspector, responsible for some lapses, he did not find the allegation of manhandling or wrongful confinement of the journalist Shri Suri, substantiated. The Sub-Inspector concerned has been transferred out of the District and departmental action is being initiated against him. Action against the SHO for some supervisory lapses is also contemplated.

Request of Tamil Nadu Government to import cement

2781. SHRI D. S. A. SIVAPRAKASHAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Tamil Nadu Government has requested for permission to import cement from abroad; and

(b) if so, the quantity asked for, quantity permitted and the quantity so far imported by Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI VIRBHADRA SINGH): (a) and (b) No, Sir. As per the Import & Export Policy, 1982-83 no permission from the Central Government is required to be

obtained by the designated agencies of the State Governments, as under the Policy the import of cement is allowed on the basis of Selective O.G.L. Against the quantity of two lakh tonnes contracted, the State Corporation has so far imported about 84170 tonnes of cement.

Provision of funds for North Eastern States

2782. SHRI GIRIDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:

(a) whether a fact that Government have decided in principle to provide funds from the Central Ministries and Departments to the North Eastern States for the development of this region apart from the Central Assistance to these States and Union Territories during Sixth Plan period; and

(b) if so, funds provided by Government since the beginning of annual plan of Sixth Plan and the schemes and programmes started by the Ministries and Departments of Government of India during these years?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b) Balanced regional development is an accepted policy of the Government. The scale and location of investments in the Central Sector is decided, primarily, on techno-economic considerations. Subject to this, every attempt is made to spread central investment in as equitable a manner as possible. Here also in certain cases, exceptions are made in the case of areas like the North Eastern Region where these norms are relaxed.

The total cost of projects sanctioned for the North Eastern Region under the Central Sector for 1980-85 amount to Rs. 1708 crores out of which about Rs. 1000 crores would be spent during the Sixth Plan. A Statement showing Central Sector projects continued started during the Sixth Plan in the North-Eastern Region is laid on the Table of the House.

[Placed in Library. See No. LT-6109/82]